

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 07.02.2020										
S L N O.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Se at
1	12683/ 2020	07.02.2 020	BLAPL- 2911/2 017	A. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2020-02-05		CRIMI NAL MISC- 1	(Se at No- 2)
2	12684/ 2020	07.02.2 020	BLAPL- 2911/2 017	NANDA KISHORE ROUT	C.O.	COURT NO. 10	Order Dtd. 2020-02-05		CRIMI NAL MISC- 1	(Se at No- 2)
3	12685/ 2020	07.02.2 020	BLAPL- 8332/2 016	A. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2020-02-05		CRMIN AL MISC- 2	(Se at No- 13)
4	12686/ 2020	07.02.2 020	BLAPL- 134/20 17	A. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2020-02-05		CRIMI NAL MISC- 3	(Se at No- 3)
5	12687/ 2020	07.02.2 020	BLAPL- 2892/2 017	S. C. SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2020-02-05		CRMIN AL MISC- 2	(Se at No- 10)
6	12688/ 2020	07.02.2 020	BLAPL- 64/201 7	S. C. SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2020-02-05		CRIMI NAL MISC- 1	(Se at No- 2)
7	12689/ 2020	07.02.2 020	WP (C) - 2572/2 020	MOHAN BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No- 2)
8	12690/ 2020	07.02.2 020	WP (C) - 2391/2 020	A. K. ACHARYA	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No- 2)
9	12691/ 2020	07.02.2 020	CRLMP- 157/20 20	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-

										2)
10	12692/ 2020	07.02.2 020	WP (C) - 14637/ 2016	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-03			(Se at No- 2)
11	12693/ 2020	07.02.2 020	WP (C) - 2862/2 020	ABHIRAM SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No- 2)
12	12694/ 2020	07.02.2 020	WP (C) - 2861/2 020	ABHIRAM SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No- 2)
13	12695/ 2020	07.02.2 020	WP (C) - 2847/2 020	ABHIRAM SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No- 2)
14	12696/ 2020	07.02.2 020	WP (C) - 2852/2 020	ABHIRAM SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No- 2)
15	12697/ 2020	07.02.2 020	WP (C) - 2856/2 020	ABHIRAM SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No- 2)
16	12698/ 2020	07.02.2 020	WP (C) - 2859/2 020	ABHIRAM SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No- 2)
17	12699/ 2020	07.02.2 020	WP (C) - 3147/2 020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No- 2)
18	12700/ 2020	07.02.2 020	WP (C) - 2865/2 020	ABHIRAM SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No- 2)
19	12701/ 2020	07.02.2 020	WP (C) - 2866/2 020	ABHIRAM SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No- 2)
20	12702/ 2020	07.02.2 020	WP (C) - 2868/2 020	ABHIRAM SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No- 2)
21	12703/ 2020	07.02.2 020	WP (C) - 2879/2 020	ABHIRAM SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No- 2)
22	12704/ 2020	07.02.2 020	WP (C) - 2876/2	ABHIRAM SWAIN	C.O.	COURT NO.	Order Dtd. 2020-02-05			(Se at

			020			19				No-2)
23	12705/2020	07.02.2020	WP (C) - 3155/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-2)
24	12706/2020	07.02.2020	WP (C) - 2875/2020	ABHIRAM SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-2)
25	12707/2020	07.02.2020	WP (C) - 2873/2020	ABHIRAM SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-2)
26	12708/2020	07.02.2020	WP (C) - 2870/2020	ABHIRAM SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-2)
27	12709/2020	07.02.2020	WP (C) - 2777/2020	B. K. MOHARANA	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-2)
28	12710/2020	07.02.2020	WP (C) - 2763/2020	B. K. MOHARANA	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-2)
29	12711/2020	07.02.2020	WP (C) - 2765/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-2)
30	12712/2020	07.02.2020	WP (C) - 2770/2020	B. K. MOHARANA	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-2)
31	12713/2020	07.02.2020	WP (C) - 2769/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-2)
32	12714/2020	07.02.2020	WP (C) - 2767/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-2)
33	12715/2020	07.02.2020	WP (C) - 2771/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-2)
34	12716/2020	07.02.2020	WP (C) - 15565/2019	M. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2020-02-04			(Se at No-2)
35	12717/	07.02.2	WP (C) -	M. NAYAK	C.O.	COURT	Order Dtd.			(Se

	2020	020	19817/ 2019			NO. 3	2020-02-04			at No- 2)
36	12718/ 2020	07.02.2 020	WP (C) - 15561/ 2019	M. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2020-02-04			(Se at No- 2)
37	12719/ 2020	07.02.2 020	WP (C) - 17139/ 2019	M. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2020-02-04			(Se at No- 2)
38	12720/ 2020	07.02.2 020	WP (C) - 15563/ 2019	M. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2020-02-04			(Se at No- 2)
39	12721/ 2020	07.02.2 020	WP (C) - 2981/2 020	A.K.MOHANT Y	C.O.	COURT NO. 3	Order Dtd. 2020-02-04			(Se at No- 2)
40	12722/ 2020	07.02.2 020	WP (C) - 2982/2 020	A.K.MOHANT Y	C.O.	COURT NO. 3	Order Dtd. 2020-02-04			(Se at No- 2)
41	12723/ 2020	07.02.2 020	WP (C) - 2984/2 020	A.K.MOHANT Y	C.O.	COURT NO. 3	Order Dtd. 2020-02-04			(Se at No- 2)
42	12724/ 2020	07.02.2 020	WP (C) - 2978/2 020	A.K.MOHANT Y	C.O.	COURT NO. 3	Order Dtd. 2020-02-04			(Se at No- 2)
43	12725/ 2020	07.02.2 020	WP (C) - 2977/2 020	A.K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020-02-04			(Se at No- 2)
44	12726/ 2020	07.02.2 020	WP (C) - 2985/2 020	A.K.MOHANT Y	C.O.	COURT NO. 3	Order Dtd. 2020-02-04			(Se at No- 2)
45	12727/ 2020	07.02.2 020	WP (C) - 2806/2 020	M/S.A.PATT ANAIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No- 2)
46	12728/ 2020	07.02.2 020	WP (C) - 2121/2 020	MOTILAL MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-02-05			(Se at No- 2)
47	12729/ 2020	07.02.2 020	WP (C) - 2805/2 020	M/S.A.PATT ANAIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No- 2)

48	12730/ 2020	07.02.2 020	CRLMP- 1552/2 019	B. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-01-29			(Se at No- 2)
49	12731/ 2020	07.02.2 020	WP (C) - 3424/2 020	R. K. BARIK	GENE RAL		Order Dtd. 2020-02- 04Petition,A nnexure,			(Se at No- 2)
50	12732/ 2020	07.02.2 020	WP (C) - 2824/2 020	B.K. PARIDA, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No- 2)
51	12733/ 2020	07.02.2 020	CRLMP- 1792/2 019	SRINIBAS MOHANTY	GENE RAL		Order Dtd. 2020-01-20			(Se at No- 2)
52	12734/ 2020	07.02.2 020	WP (C) - 2826/2 020	B.K. PARIDA, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No- 2)
53	12735/ 2020	07.02.2 020	WP (C) - 2131/2 020	NANDA KISHORE ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-02-05			(Se at No- 2)
54	12736/ 2020	07.02.2 020	WP (C) - 2960/2 020	A.K.MOHANT Y	C.O.	COURT NO. 7	Order Dtd. 2020-02-04			(Se at No- 2)
55	12737/ 2020	07.02.2 020	WP (C) - 3113/2 020	UJJWALA PRASAD BAG	C.O.	COURT NO. 7	Order Dtd. 2020-02-05			(Se at No- 2)
56	12738/ 2020	07.02.2 020	WP (C) - 24975/ 2017	R. K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-02-05		WRIT BRANC H-7	(Se at No- 48)
57	12739/ 2020	07.02.2 020	WP (C) - 3358/2 019	B. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No- 48)
58	12740/ 2020	07.02.2 020	WP (C) - 29150/ 2019	R. R. DAS	C.O.	COURT NO. 24	Order Dtd. 2020-02-03			(Se at No- 48)
59	12741/ 2020	07.02.2 020	WP (C) - 3702/2 020	R.C. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No- 48)
60	12742/ 2020	07.02.2 020	WP (C) - 3974/2 020	B. SINGH	C.O.	COURT NO. 24	Order Dtd. 2020-02-06			(Se at No-

										48)
61	12743/ 2020	07.02.2 020	CRLA- 231/20 18	I PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-01-29		CRIMI NAL APPEA L	(Se at No- 5)
62	12744/ 2020	07.02.2 020	WP (C) - 28139/ 2019	M. R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-26		WRIT BRANC H-4	(Se at No- 19)
63	12745/ 2020	07.02.2 020	CRLA- 218/20 18	N SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-29		CRIMI NAL APPEA L	(Se at No- 5)
64	12746/ 2020	07.02.2 020	WP (C) - 2809/2 020	UJJWALA PRASAD BAG	C.O.	COURT NO. 7	Order Dtd. 2020-02-05			(Se at No- 5)
65	12747/ 2020	07.02.2 020	FA- 151/19 81	B. K.MOHANTY	GENE RAL		Order Dtd. 2008-09-12	ALL MANUSC RIPT	FIRST APPEA L	(Se at No- 8)
66	12748/ 2020	07.02.2 020	WP (C) - 3659/2 020	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-05			(Se at No- 8)
67	12749/ 2020	07.02.2 020	WP (C) - 3659/2 020	L. D. SAHOO A	C.O.	COURT NO. 7	Order Dtd. 2020-02-05			(Se at No- 8)
68	12750/ 2020	07.02.2 020	WP (C) - 23318/ 2017	SIBAN MURMU	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-05		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 102)
69	12751/ 2020	07.02.2 020	WP (C) - 19070/ 2019	B. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-02-04			(Se at No- 102)
70	12752/ 2020	07.02.2 020	WP (C) - 6067/2 009	P. K. LENKA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-02-04		WRIT BRANC H-4	(Se at No- 19)
71	12753/ 2020	07.02.2 020	WP (C) - 25185/ 2019	N.K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2020-02-05			(Se at No- 19)
72	12754/ 2020	07.02.2 020	WP (C) - 7135/2	M. K. SWAIN	C.O.	DR (J)	Order Dtd. 2020-02-04		WRIT BRANC	(Se at

			018						H-7	No-5)
73	12755/2020	07.02.2020	WP (C) - 6069/2009	P. K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-04		WRIT BRANCH-4	(Seat No-19)
74	12756/2020	07.02.2020	WP (C) - 6070/2009	P. K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-04		WRIT BRANCH-4	(Seat No-19)
75	12757/2020	07.02.2020	WP (C) - 10222/2009	P. K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-04		WRIT BRANCH-5	(Seat No-23)
76	12758/2020	07.02.2020	WP (C) - 6068/2009	P. K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-04		WRIT BRANCH-4	(Seat No-19)
77	12759/2020	07.02.2020	MATA-18/2016	K.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2020-01-29		FIRST APPEAL	(Seat No-5)
78	12760/2020	07.02.2020	RSA-18/2009	P.C. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-02-04			(Seat No-5)
79	12761/2020	07.02.2020	MATA-18/2016	P. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-29		FIRST APPEAL	(Seat No-5)
80	12762/2020	07.02.2020	WP (C) - 3523/2020	S. BARIK	C.O.	COURT NO. 24	Order Dtd. 2020-02-04			(Seat No-5)
81	12763/2020	07.02.2020	WP (C) - 2593/2020	S. SAMAL	C.O.	COURT NO. 24	Order Dtd. 2020-02-05			(Seat No-5)
82	12764/2020	07.02.2020	WP (C) - 2127/2020	M.N.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-02-04			(Seat No-5)
83	12765/2020	07.02.2020	WP (C) - 2594/2020	S. SAMAL	C.O.	COURT NO. 24	Order Dtd. 2020-02-05			(Seat No-5)
84	12766/2020	07.02.2020	WP (C) - 2595/2020	S. SAMAL	C.O.	COURT NO. 24	Order Dtd. 2020-02-05			(Seat No-5)
85	12767/	07.02.2	WP (C) -	J.D.MUDULI	C.O.	COURT	Order Dtd.		WRIT	(Se

	2020	020	3027/2 020			NO. 24	2020-02-04		BRANC H-8	at No- 29)
86	12768/ 2020	07.02.2 020	WP (C) - 2596/2 020	S. SAMAL	C.O.	COURT NO. 24	Order Dtd. 2020-02-05			(Se at No- 29)
87	12769/ 2020	07.02.2 020	CRLA- 257/20 18	B DAS	C.O.	COURT NO. 5	Order Dtd. 2020-01-29		CRIMI NAL APPEA L	(Se at No- 5)
88	12770/ 2020	07.02.2 020	WP (C) - 3022/2 020	J.D.MUDULI	C.O.	COURT NO. 24	Order Dtd. 2020-02-04		WRIT BRANC H-8	(Se at No- 29)
89	12771/ 2020	07.02.2 020	WP (C) - 23099/ 2019	SAHADEV MUDULI	C.O.	COURT NO. 24	Order Dtd. 2020-02-05			(Se at No- 29)
90	12772/ 2020	07.02.2 020	WP (C) - 17665/ 2019	S.K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 29)
91	12773/ 2020	07.02.2 020	FAO- 590/20 19	M. NAIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No- 29)
92	12774/ 2020	07.02.2 020	WP (C) - 17665/ 2019	P.R.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 29)
93	12775/ 2020	07.02.2 020	FAO- 590/20 19	S.K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No- 29)
94	12776/ 2020	07.02.2 020	WP (C) - 23099/ 2019	SAHADEV MUDULI	C.O.	COURT NO. 24	Order Dtd. 2020-02-05			(Se at No- 29)
95	12777/ 2020	07.02.2 020	WA- 65/202 0	NILAMADHAB BISOI	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No- 29)
96	12778/ 2020	07.02.2 020	WP (C) - 2591/2 020	S. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-05			(Se at No- 29)
97	12779/ 2020	07.02.2 020	WP (C) - 9482/2 019	S. DASH	C.O.	COURT NO. 24	Order Dtd. 2020-02-05			(Se at No- 29)

98	12780/ 2020	07.02.2 020	WP (C) - 2592/2 020	S.SAMAL	C.O.	COURT NO. 24	Order Dtd. 2020-02-05			(Se at No- 29)
99	12781/ 2020	07.02.2 020	CRLA- 258/20 18	B DAS	C.O.	COURT NO. 5	Order Dtd. 2020-01-29		CRIMI NAL APPEA L	(Se at No- 5)
100	12782/ 2020	07.02.2 020	WP (C) - 27836/ 2019	R.K. BEHURA	C.O.	COURT NO. 24	Order Dtd. 2020-02-06			(Se at No- 5)
101	12783/ 2020	07.02.2 020	WP (C) - 2471/2 020	P.N. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No- 5)
102	12784/ 2020	07.02.2 020	WP (C) - 1812/2 020	T. BAG	C.O.	COURT NO. 24	Order Dtd. 2020-02-05		WRIT BRANC H-2	(Se at No- 6)
103	12785/ 2020	07.02.2 020	WP (C) - 3353/2 020	P.K. JENA	C.O.	COURT NO. 24	Order Dtd. 2020-02-05		WRIT BRANC H-4	(Se at No- 17)
104	12786/ 2020	07.02.2 020	WP (C) - 14919/ 2006	B.M. BHUYAN	C.O.	COURT NO. 5	Order Dtd. 2020-02-03			(Se at No- 17)
105	12787/ 2020	07.02.2 020	WP (C) - 1969/2 010	P.K. DASH	C.O.	COURT NO. 17	Order Dtd. 2020-02-05			(Se at No- 17)
106	12788/ 2020	07.02.2 020	WP (C) - 1305/2 020	L.K. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-02-06			(Se at No- 17)
107	12789/ 2020	07.02.2 020	WP (C) - 14919/ 2006	K.C. KAR	C.O.	COURT NO. 5	Order Dtd. 2020-02-03			(Se at No- 17)
108	12790/ 2020	07.02.2 020	WP (C) - 3930/2 020	R.R.DAS	C.O.	COURT NO. 24	Order Dtd. 2020-02-06		WRIT BRANC H-4	(Se at No- 37)
109	12791/ 2020	07.02.2 020	WP (C) - 14919/ 2006	S.K. SINGH	C.O.	COURT NO. 5	Order Dtd. 2020-02-03			(Se at No- 37)
110	12792/ 2020	07.02.2 020	WP (C) - 3092/2 020	R.K. MOHABHOI	C.O.	COURT NO. 8	Order Dtd. 2020-02-05			(Se at No-

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11	12793/2020	07.02.2020	WP (C) - 1246/2012	D.K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-04			(Se at No-37)
11	12794/2020	07.02.2020	WP (C) - 3380/2020	P.C. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-37)
11	12795/2020	07.02.2020	WP (C) - 3508/2020	M.R.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-02-05			(Se at No-37)
11	12796/2020	07.02.2020	CRLA-935/2019	AMIYA KUMAR SWAIN	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Se at No-37)
11	12797/2020	07.02.2020	FAO-301/2016	M. BARAL	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Se at No-37)
11	12798/2020	07.02.2020	BLAPL-8222/2019	SUVENDU BARIK	C.O.	COURT NO. 2	Order Dtd. 2020-02-05			(Se at No-37)
11	12799/2020	07.02.2020	WP (C) - 3902/2020	J.R. KHUNTIA	C.O.	COURT NO. 2	Order Dtd. 2020-02-05			(Se at No-37)
11	12800/2020	07.02.2020	WP (C) - 2812/2020	C. JENA	C.O.	COURT NO. 8	Order Dtd. 2020-02-05			(Se at No-37)
11	12801/2020	07.02.2020	WP (C) - 2415/2019	M/S.SANJAY KUMAR PATTANAIAK	C.O.	COURT NO. 22	Order Dtd. 2019-02-05		WRIT BRANCH-11	(Se at No-62)
12	12802/2020	07.02.2020	WP (C) - 2703/2020	M/S. RANJIT MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-02-05			(Se at No-62)
12	12803/2020	07.02.2020	WP (C) - 1242/2020	B.K. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-02-04			(Se at No-62)
12	12804/2020	07.02.2020	RSA-539/2004	G. SUNDARA	C.O.	COURT NO. 24	Order Dtd. 2020-02-04		SECON D APPEAL	(Se at No-4)
12	12805/2020	07.02.2020	RSA-8/2019	G. SUNDARA	C.O.	COURT NO.	Order Dtd. 2020-02-06		SECON D	(Se at

						22			APPEAL	No-7)
12	12806/2020	07.02.2020	RSA-364/2019	GAJENDRA K. KHILAR	C.O.	COURT NO. 24	Order Dtd. 2020-02-06			(Se at No-7)
12	12807/2020	07.02.2020	WP (C) - 9424/2018	RABINDRA NATH DASH	C.O.	COURT NO. 17	Order Dtd. 2020-02-05			(Se at No-7)
12	12808/2020	07.02.2020	CMP-1420/2019	P. K. DAS	C.O.	DR (J)	Order Dtd. 2020-02-05			(Se at No-7)
12	12809/2020	07.02.2020	CMP-1326/2019	NIRANJAN SWAIN	C.O.	COURT NO. 24	Order Dtd. 2020-02-05		WRIT BRANCH-6	(Se at No-35)
12	12810/2020	07.02.2020	CMP-1081/2017	M/S.P.C.AC HARYA	C.O.	COURT NO. 24	Order Dtd. 2020-02-03		WRIT BRANCH-2	(Se at No-34)
12	12811/2020	07.02.2020	WP (C) - 1461/2020	R K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-06		WRIT BRANCH-6	(Se at No-24)
13	12812/2020	07.02.2020	CMP-1435/2019	P. K. DAS	C.O.	COURT NO. 24	Order Dtd. 2020-02-05			(Se at No-24)
13	12813/2020	07.02.2020	CONTC-163/2020	JANMEJAY PARIDA	C.O.	COURT NO. 24	Order Dtd. 2020-02-05			(Se at No-24)
13	12814/2020	07.02.2020	WP (C) - 21770/2019	J. KAR	C.O.	COURT NO. 9	Order Dtd. 2020-02-03			(Se at No-24)
13	12815/2020	07.02.2020	WP (C) - 1556/2020	M/S.PARTHA SARATHI DAS	C.O.	COURT NO. 24	Order Dtd. 2020-02-03			(Se at No-24)
13	12816/2020	07.02.2020	WP (C) - 2264/2020	JYOTI PRAKASH KAR	C.O.	COURT NO. 24	Order Dtd. 2020-02-03			(Se at No-24)
13	12817/2020	07.02.2020	WP (C) - 25130/2019	B.D.BISWAL	GENERAL		Order Dtd. 2019-12-13			(Se at No-24)
13	12818/	07.02.2	WP (C) -	A.C.	C.O.	COURT	Order Dtd.			(Se

6	2020	020	3830/2020	MOHANTY		NO. 19	2020-02-06			at No-24)
137	12819/2020	07.02.2020	WP (C) - 1461/2020	R K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-06		WRIT BRANCH-6	(Se at No-24)
138	12820/2020	07.02.2020	WP (C) - 192/2019	BINOD KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2020-02-04			(Se at No-24)
139	12821/2020	07.02.2020	WP (C) - 3830/2020	P.K. LENKA	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-24)
140	12822/2020	07.02.2020	WP (C) - 19411/2019	M/S.ASHIS KUMAR MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-04			(Se at No-24)
141	12823/2020	07.02.2020	BLAPL-9684/2019	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2020-02-05			(Se at No-24)
142	12824/2020	07.02.2020	WP (C) - 26834/2019	H.K. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-06			(Se at No-24)
143	12825/2020	07.02.2020	MACA-389/2014	M/S.AVIRAM PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-05			(Se at No-24)
144	12826/2020	07.02.2020	MACA-389/2014	B. K. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-05			(Se at No-24)
145	12827/2020	07.02.2020	WP (C) - 1461/2020	P K LENKA	C.O.	COURT NO. 19	Order Dtd. 2020-02-06		WRIT BRANCH-6	(Se at No-24)
146	12828/2020	07.02.2020	WP (C) - 26834/2019	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-06			(Se at No-24)
147	12829/2020	07.02.2020	MACA-192/2014	B. K. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-05			(Se at No-24)
148	12830/2020	07.02.2020	FAO-967/2019	S.K. MOHANTY, ADV	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-24)

14	12831/9	2020	07.02.2020	ABLAPL - 19734/2019	ANIL SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-24)
15	12832/0	2020	07.02.2020	FAO-967/2019	S. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-24)
15	12833/1	2020	07.02.2020	ABLAPL - 13573/2019	J KAMILA	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-24)
15	12834/2	2020	07.02.2020	WP (C) - 956/2020	S.R. PATTANAIAK	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-24)
15	12835/3	2020	07.02.2020	ABLAPL - 12486/2019	J KAMILA	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-24)
15	12836/4	2020	07.02.2020	WP (C) - 956/2020	A. KALASH	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-24)
15	12837/5	2020	07.02.2020	ABLAPL - 13572/2019	J KAMILA	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-24)
15	12838/6	2020	07.02.2020	FAO-968/2019	S.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-24)
15	12839/7	2020	07.02.2020	FAO-968/2019	S. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-24)
15	12840/8	2020	07.02.2020	BLAPL-8249/2019	T R DAS	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-24)
15	12841/9	2020	07.02.2020	BLAPL-8958/2019	S P DASH	C.O.	COURT NO. 2	Order Dtd. 2020-02-06			(Se at No-24)
16	12842/0	2020	07.02.2020	FAO-969/2019	S.K. MOHANTY, ADV	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-24)
16	12843/1	2020	07.02.2020	FAO-969/2019	S. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-24)

										24)
16 2	12844/ 2020	07.02.2 020	BLAPL- 9213/2 019	R K BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No- 24)
16 3	12845/ 2020	07.02.2 020	WP (C) - 3115/2 020	U.P. BAG	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No- 24)
16 4	12846/ 2020	07.02.2 020	BLAPL- 1951/2 019	A KHAN	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No- 24)
16 5	12847/ 2020	07.02.2 020	ABLAPL - 496/20 20	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 24)
16 6	12848/ 2020	07.02.2 020	WP (C) - 12351/ 2019	D. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-06		WRIT BRANC H-2	(Se at No- 8)
16 7	12849/ 2020	07.02.2 020	ABLAPL - 231/20 20	R. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-05			(Se at No- 8)
16 8	12850/ 2020	07.02.2 020	ABLAPL - 230/20 20	R. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-05			(Se at No- 8)
16 9	12851/ 2020	07.02.2 020	ABLAPL - 232/20 20	R. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-05			(Se at No- 8)
17 0	12852/ 2020	07.02.2 020	ABLAPL - 872/20 20	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 8)
17 1	12853/ 2020	07.02.2 020	BLAPL- 1953/2 019	A KHAN	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No- 8)
17 2	12854/ 2020	07.02.2 020	ABLAPL - 888/20 20	UNMESH CHANDRA JENA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 8)
17 3	12855/ 2020	07.02.2 020	WP (C) - 1002/2 020	SRINIBASH MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-06		WRIT BRANC H-2	(Se at No- 34)
17 4	12856/ 2020	07.02.2 020	ABLAPL -	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-02-06		CRMIN AL	(Se at

			922/2019						MISC-2	No-10)
175	12857/2020	07.02.2020	WP (C) - 427/2020	A K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-26		WRIT BRANCH-4	(Seat No-46)
176	12858/2020	07.02.2020	ABLAPL - 932/2020	G. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-46)
177	12859/2020	07.02.2020	ABLAPL - 953/2020	NIRMAL KU SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-46)
178	12860/2020	07.02.2020	ABLAPL - 952/2020	G. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-46)
179	12861/2020	07.02.2020	ABLAPL - 954/2020	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-46)
180	12862/2020	07.02.2020	WP (C) - 4263/2020	ARTATRANA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-06			(Seat No-46)
181	12863/2020	07.02.2020	ABLAPL - 956/2020	RAMAKANTA PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-46)
182	12864/2020	07.02.2020	BLAPL-10452/2019	R.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Seat No-46)
183	12865/2020	07.02.2020	CRLMC-4040/2015	BIKRAM BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-24		CRIMINAL MISC-1	(Seat No-6)
184	12866/2020	07.02.2020	WP (C) - 4107/2020	ARUN KUMAR JATI	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Seat No-6)
185	12867/2020	07.02.2020	CRLA-748/2019	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Seat No-6)
186	12868/2020	07.02.2020	WP (C) - 3645/2020	A K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Seat No-6)
18	12869/	07.02.2	ABLAPL	B. SINGH	C.O.	COURT	Order Dtd.			(Se

7	2020	020	- 960/20 20			NO. 1	2020-02-06			at No- 6)
18 8	12870/ 2020	07.02.2 020	ABLAPL - 966/20 20	A.K.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 6)
18 9	12871/ 2020	07.02.2 020	WP (C) - 3643/2 020	A K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 6)
19 0	12872/ 2020	07.02.2 020	ABLAPL - 970/20 20	A.K.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 6)
19 1	12873/ 2020	07.02.2 020	WP (C) - 3642/2 020	A K MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-02-05			(Se at No- 6)
19 2	12874/ 2020	07.02.2 020	ABLAPL - 971/20 20	A.K.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 6)
19 3	12875/ 2020	07.02.2 020	ABLAPL - 1019/2 020	U C JENA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 6)
19 4	12876/ 2020	07.02.2 020	ABLAPL - 985/20 20	A.K.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 6)
19 5	12877/ 2020	07.02.2 020	ABLAPL - 986/20 20	A.K.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 6)
19 6	12878/ 2020	07.02.2 020	ABLAPL - 988/20 20	A.K.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 6)
19 7	12879/ 2020	07.02.2 020	WP (C) - 2627/2 005	D. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-02-05			(Se at No- 6)
19 8	12880/ 2020	07.02.2 020	ABLAPL - 997/20 20	A.K.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 6)
19 9	12881/ 2020	07.02.2 020	ABLAPL - 1022/2 020	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 6)

200	12882/2020	07.02.2020	ABLAPL - 1018/2020	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-6)
201	12883/2020	07.02.2020	ABLAPL - 1025/2020	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-6)
202	12884/2020	07.02.2020	ABLAPL - 943/2020	M D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-6)
203	12885/2020	07.02.2020	ABLAPL - 944/2020	S K DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-6)
204	12886/2020	07.02.2020	ABLAPL - 862/2020	R. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-6)
205	12887/2020	07.02.2020	WP (C) - 12594/2014	B.K.DAS	GENERAL		Order Dtd. 2019-09-19			(Se at No-6)
206	12888/2020	07.02.2020	ABLAPL - 778/2020	M.N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-6)
207	12889/2020	07.02.2020	WP (C) - 18121/2014	B.K.DAS	GENERAL		Order Dtd. 2019-09-19			(Se at No-6)
208	12890/2020	07.02.2020	ABLAPL - 750/2020	CHEETRA RANJAN SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-6)
209	12891/2020	07.02.2020	WP (C) - 13772/2014	B.K.DAS	GENERAL		Order Dtd. 2019-09-19			(Se at No-6)
210	12892/2020	07.02.2020	ABLAPL - 750/2020	A. PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-6)
211	12893/2020	07.02.2020	WP (C) - 18119/2014	B.K.DAS	GENERAL		Order Dtd. 2019-09-19			(Se at No-6)
212	12894/2020	07.02.2020	WP (C) - 15086/2013	JAYA MUKHERJEE	GENERAL		Order Dtd. 2019-11-21Petition,A			(Se at No-6)

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21	12895/3	07.02.2020	WP (C) - 12506/2014	B.K.DAS	GENERAL			Order Dtd. 2019-09-19		(Se at No-6)
21	12896/4	07.02.2020	ABLAPL - 750/2020	P.K. BARIK	C.O.	COURT NO. 1		Order Dtd. 2020-02-05		(Se at No-6)
21	12897/5	07.02.2020	CMP-26/2020	R. K. OJHA	GENERAL			Order Dtd. 2020-01-27		(Se at No-6)
21	12898/6	07.02.2020	ABLAPL - 994/2020	M.K. PANI	C.O.	COURT NO. 1		Order Dtd. 2020-02-06		(Se at No-6)
21	12899/7	07.02.2020	WP (C) - 9463/2019	P K RATH	C.O.	COURT NO. 3		Order Dtd. 2020-02-04		(Se at No-6)
21	12900/8	07.02.2020	ABLAPL - 993/2020	S.K. JENA	C.O.	COURT NO. 1		Order Dtd. 2020-02-06		(Se at No-6)
21	12901/9	07.02.2020	ABLAPL - 751/2020	P.K.MOHANTY	C.O.	COURT NO. 1		Order Dtd. 2020-02-05		(Se at No-6)
22	12902/0	07.02.2020	ABLAPL - 19109/2019	S. ROUT	GENERAL			Order Dtd. 2020-01-21		(Se at No-6)
22	12903/1	07.02.2020	WP (C) - 9463/2019	P N BEHERA	C.O.	COURT NO. 3		Order Dtd. 2020-02-04		(Se at No-6)
22	12904/2	07.02.2020	ABLAPL - 995/2020	R.K. MOHAPATRA	C.O.	COURT NO. 1		Order Dtd. 2020-02-06		(Se at No-6)
22	12905/3	07.02.2020	WP (C) - 3318/2020	S K BISWAL	C.O.	COURT NO. 8		Order Dtd. 2020-02-05		(Se at No-6)
22	12906/4	07.02.2020	ABLAPL - 992/2020	S.K. JENA	C.O.	COURT NO. 1		Order Dtd. 2020-02-06		(Se at No-6)
22	12907/5	07.02.2020	CMAPL-17/202	B BEHERA	C.O.	COURT NO. 3		Order Dtd. 2020-02-05		(Se at

			0			OLD				No-6)
22	12908/2020	07.02.2020	ABLAPL - 991/2020	C.R. KAR	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-6)
22	12909/2020	07.02.2020	ABLAPL - 990/2020	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-6)
22	12910/2020	07.02.2020	CRLMP-126/2020	B P TANGA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-6)
22	12911/2020	07.02.2020	ABLAPL - 989/2020	P.N. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-6)
23	12912/2020	07.02.2020	WP (C) - 4294/2020	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-06			(Se at No-6)
23	12913/2020	07.02.2020	ABLAPL - 987/2020	T.K.J. SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-6)
23	12914/2020	07.02.2020	WP (C) - 2803/2020	A PATTNAIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No-6)
23	12915/2020	07.02.2020	WP (C) - 21195/2016	A K SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-02-03			(Se at No-6)
23	12916/2020	07.02.2020	ABLAPL - 987/2020	T.K.J. SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-6)
23	12917/2020	07.02.2020	WP (C) - 21195/2016	R K BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-02-03			(Se at No-6)
23	12918/2020	07.02.2020	ABLAPL - 987/2020	T.K.J. SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-6)
23	12919/2020	07.02.2020	CRLA-661/2019	G. JAYASINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-05			(Se at No-6)
23	12920/	07.02.2	WP (C) -	ARUN KUMAR	C.O.	COURT	Order Dtd.			(Se

8	2020	020	21195/ 2016	JATI		NO. 7	2020-02-03			at No- 6)
23 9	12921/ 2020	07.02.2 020	ABLAPL - 982/20 20	S.R. PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 6)
24 0	12922/ 2020	07.02.2 020	CRLMC- 1139/2 018	B. R. KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-06		CRMIN AL MISC- 2	(Se at No- 13)
24 1	12923/ 2020	07.02.2 020	ABLAPL - 980/20 20	UNMESH CHANDRA JENA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)
24 2	12924/ 2020	07.02.2 020	ABLAPL - 977/20 20	R. PANDA, ADV	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)
24 3	12925/ 2020	07.02.2 020	ABLAPL - 941/20 20	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)
24 4	12926/ 2020	07.02.2 020	CRLA- 513/20 19	A. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-05			(Se at No- 13)
24 5	12927/ 2020	07.02.2 020	BLAPL- 8173/2 019	P K BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-02-05			(Se at No- 13)
24 6	12928/ 2020	07.02.2 020	ABLAPL - 975/20 20	H.K. DASH, ADV	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)
24 7	12929/ 2020	07.02.2 020	ABLAPL - 950/20 20	T.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)
24 8	12930/ 2020	07.02.2 020	WP (C) - 3832/2 020	J.R. KHUNTIA	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No- 13)
24 9	12931/ 2020	07.02.2 020	ABLAPL - 973/20 20	H.K. DASH, ADV	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)
25 0	12932/ 2020	07.02.2 020	ABLAPL - 969/20 20	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)

25	12933/2020	07.02.2020	WP (C) - 3829/2020	J.R. KHUNTIA	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No-13)
25	12934/2020	07.02.2020	WP (C) - 3828/2020	J.R. KHUNTIA	C.O.	COURT NO. 8	Order Dtd. 2020-02-04			(Se at No-13)
25	12935/2020	07.02.2020	CRLMP-136/2020	S.K. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No-13)
25	12936/2020	07.02.2020	WP (C) - 3907/2020	J.R. KHUNTIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-13)
25	12937/2020	07.02.2020	WP (C) - 3906/2020	J.R. KHUNTIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-13)
25	12938/2020	07.02.2020	WP (C) - 3905/2020	J.R. KHUNTIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-13)
25	12939/2020	07.02.2020	WP (C) - 3904/2020	J.R. KHUNTIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-13)
25	12940/2020	07.02.2020	WP (C) - 374/2020	P R NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-02-05			(Se at No-13)
25	12941/2020	07.02.2020	ABLAPL - 18998/2019	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2020-01-24			(Se at No-13)
26	12942/2020	07.02.2020	ABLAPL - 940/2020	R K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-13)
26	12943/2020	07.02.2020	ABLAPL - 939/2020	D K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-13)
26	12944/2020	07.02.2020	WP (C) - 3652/2020	S.K. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-13)
26	12945/2020	07.02.2020	WP (C) - 3653/2020	S.K. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-13)

										13)
26 4	12946/ 2020	07.02.2 020	WP (C) - 3651/2 020	S.K. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No- 13)
26 5	12947/ 2020	07.02.2 020	CRLREV - 74/201 8	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Se at No- 13)
26 6	12948/ 2020	07.02.2 020	ABLAPL - 937/20 20	P K SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)
26 7	12949/ 2020	07.02.2 020	ABLAPL - 935/20 20	P K SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)
26 8	12950/ 2020	07.02.2 020	ABLAPL - 933/20 20	A KALASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)
26 9	12951/ 2020	07.02.2 020	CRLMP- 316/20 19	R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No- 13)
27 0	12952/ 2020	07.02.2 020	ABLAPL - 957/20 20	RAMAKANTA PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)
27 1	12953/ 2020	07.02.2 020	CRLMC- 2126/2 018	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)
27 2	12954/ 2020	07.02.2 020	WP (C) - 3315/2 020	R. CH. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No- 13)
27 3	12955/ 2020	07.02.2 020	CRLMP- 141/20 20	G.C. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No- 13)
27 4	12956/ 2020	07.02.2 020	ABLAPL - 961/20 20	P K RATH	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)
27 5	12957/ 2020	07.02.2 020	ABLAPL - 5133/2 019	D. K. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)
27 6	12958/ 2020	07.02.2 020	ABLAPL -	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at

			964/20 20							No- 13)
27 7	12959/ 2020	07.02.2 020	CRLMP- 1093/2 019	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No- 13)
27 8	12960/ 2020	07.02.2 020	WP (C) - 3315/2 020	B.K.MOHARA NA	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No- 13)
27 9	12961/ 2020	07.02.2 020	ABLAPL - 967/20 20	SUBAS SAMAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)
28 0	12962/ 2020	07.02.2 020	WP (C) - 14126/ 2018	P.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No- 13)
28 1	12963/ 2020	07.02.2 020	ABLAPL - 968/20 20	S R PANI	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)
28 2	12964/ 2020	07.02.2 020	CRLMP- 1093/2 019	R.K. MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No- 13)
28 3	12965/ 2020	07.02.2 020	ABLAPL - 972/20 20	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 13)
28 4	12966/ 2020	07.02.2 020	WP (C) - 27054/ 2019	T. MAHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No- 13)
28 5	12967/ 2020	07.02.2 020	ABLAPL - 5314/2 019	S. S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 13)
28 6	12968/ 2020	07.02.2 020	WP (C) - 1210/2 015	P.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06		WRIT BRANC H-2	(Se at No- 45)
28 7	12969/ 2020	07.02.2 020	ABLAPL - 14029/ 2019	T. K. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-04			(Se at No- 45)
28 8	12970/ 2020	07.02.2 020	ABLAPL - 14162/ 2019	P. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2020-02-04			(Se at No- 45)
28	12971/ 2020	07.02.2	WP (C) -	K.N. SAHOO	C.O.	COURT	Order Dtd.		WRIT	(Se

9	2020	020	11463/ 2015			NO. 7	2020-02-05		BRANC H-1	at No- 3)
29 0	12972/ 2020	07.02.2 020	WP (C) - 4239/2 020	B.K. DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-06		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 104)
29 1	12973/ 2020	07.02.2 020	ABLAPL - 14489/ 2019	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No- 104)
29 2	12974/ 2020	07.02.2 020	ABLAPL - 15014/ 2019	SAILENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 104)
29 3	12975/ 2020	07.02.2 020	CRLMP- 142/20 20	P.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No- 104)
29 4	12976/ 2020	07.02.2 020	WP (C) - 4089/2 020	S.K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No- 104)
29 5	12977/ 2020	07.02.2 020	ABLAPL - 18249/ 2019	PRAKASH KUMAR JENA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 104)
29 6	12978/ 2020	07.02.2 020	WP (C) - 3368/2 003	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 104)
29 7	12979/ 2020	07.02.2 020	WA- 420/20 19	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 104)
29 8	12980/ 2020	07.02.2 020	ABLAPL - 18322/ 2019	B. R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 104)
29 9	12981/ 2020	07.02.2 020	RVWPET -	N.K. MISHRA,	C.O.	CHIEF JUSTI	Order Dtd. 2020-02-05			(Se at

			105/20 13	ADV		CE'S COURT				No- 104)
30 0	12982/ 2020	07.02.2 020	WA- 420/20 19	D.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 104)
30 1	12983/ 2020	07.02.2 020	ABLAPL - 18550/ 2019	R. K. DEHURI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-05			(Se at No- 104)
30 2	12984/ 2020	07.02.2 020	WP (C) - 4163/2 020	M.R.ROUTRA Y	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No- 104)
30 3	12985/ 2020	07.02.2 020	ABLAPL - 930/20 20	P K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 104)
30 4	12986/ 2020	07.02.2 020	ABLAPL - 18558/ 2019	R. K. DEHURI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-05			(Se at No- 104)
30 5	12987/ 2020	07.02.2 020	WP (C) - 10105/ 2019	A. SARMADI	C.O.	COURT NO. 3	Order Dtd. 2020-02-04			(Se at No- 104)
30 6	12988/ 2020	07.02.2 020	ABLAPL - 927/20 20	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 104)
30 7	12989/ 2020	07.02.2 020	WP (C) - 10105/ 2019	D.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2020-02-04			(Se at No- 104)
30 8	12990/ 2020	07.02.2 020	ABLAPL - 926/20 20	S R PANI	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 104)
30 9	12991/ 2020	07.02.2 020	WP (C) - 3637/2 020	M.N.MOHANT Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-06			(Se at No- 104)

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310	12992/2020	07.02.2020	WP (C) - 2999/2020	M.M. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-104)
311	12993/2020	07.02.2020	ABLAPL - 925/2020	R K MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-104)
312	12994/2020	07.02.2020	WP (C) - 3639/2020	M.N.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-06			(Se at No-104)
313	12995/2020	07.02.2020	WP (C) - 851/2020	B. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-104)
314	12996/2020	07.02.2020	WP (C) - 1044/2020	H.K. BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-06			(Se at No-104)
315	12997/2020	07.02.2020	WP (C) - 851/2020	B.K. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-104)
316	12998/2020	07.02.2020	ABLAPL - 924/2020	S BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-104)
317	12999/2020	07.02.2020	WP (C) - 14267/2012	B. NAYAK	C.O.	CH	Order Dtd. 2020-02-06			(Se at No-104)
318	13000/2020	07.02.2020	WP (C) - 14267/2012	S.C. DAS	C.O.	CH	Order Dtd. 2020-02-06			(Se at No-104)
319	13001/2020	07.02.2020	RVWPET - 128/2013	S. DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-05			(Se at No-104)
32	13002/	07.02.2	ABLAPL	NIRANJAN	C.O.	COURT	Order Dtd.			(Se

0	2020	020	- 921/20 20	SAHOO		NO. 1	2020-02-06			at No- 104)
32 1	13003/ 2020	07.02.2 020	ABLAPL - 18576/ 2019	SIBA PRASAD SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-05			(Se at No- 104)
32 2	13004/ 2020	07.02.2 020	ABLAPL - 920/20 20	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 104)
32 3	13005/ 2020	07.02.2 020	WP (C) - 22867/ 2017	H.K.BHOL	C.O.	COURT NO. 3	Order Dtd. 2020-02-04			(Se at No- 104)
32 4	13006/ 2020	07.02.2 020	WP (C) - 14267/ 2012	P.K. DAS	C.O.	CH	Order Dtd. 2020-02-06			(Se at No- 104)
32 5	13007/ 2020	07.02.2 020	ABLAPL - 18712/ 2019	SABYASACHI MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-05			(Se at No- 104)
32 6	13008/ 2020	07.02.2 020	ABLAPL - 919/20 20	T K BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 104)
32 7	13009/ 2020	07.02.2 020	WP (C) - 3312/2 020	R.C. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No- 104)
32 8	13010/ 2020	07.02.2 020	WP (C) - 14267/ 2012	P.K. DAS	C.O.	CH	Order Dtd. 2020-02-06			(Se at No- 104)
32 9	13011/ 2020	07.02.2 020	WP (C) - 3312/2 020	B.K. MAHARANA	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No- 104)
33 0	13012/ 2020	07.02.2 020	WP (C) - 4022/2 020	R.K. JENA	C.O.	COURT NO. 9	Order Dtd. 2020-02-06		WRIT BRANC H	(Se at No-

									(DIVISION BENCH)	102)
331	13013/2020	07.02.2020	WP (C) - 1055/2020	P.N. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Seat No-102)
332	13014/2020	07.02.2020	WP (C) - 4022/2020	T.K. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-02-06		WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
333	13015/2020	07.02.2020	WP (C) - 2072/2020	P.K. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Seat No-102)
334	13016/2020	07.02.2020	WP (C) - 4054/2020	S.K. SAHU	C.O.	COURT NO. 9	Order Dtd. 2020-02-06			(Seat No-102)
335	13017/2020	07.02.2020	CRLMP-1051/2019	D.D. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Seat No-102)
336	13018/2020	07.02.2020	WP (C) - 4054/2020	T.K. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-02-06			(Seat No-102)
337	13019/2020	07.02.2020	WP (C) - 13159/2004	R.R. DAS	C.O.	COURT NO. 3	Order Dtd. 2020-02-11		WRIT BRANCH-8	(Seat No-40)
338	13020/2020	07.02.2020	WP (C) - 2029/2020	P. PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2020-02-06		WRIT BRANCH (DIVISION BENCH)	(Seat No-111)
339	13021/2020	07.02.2020	WP (C) - 28770/2019	P.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2020-02-06			(Seat No-111)

340	13022/2020	07.02.2020	WP (C) - 28770/2019	P.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2020-02-06			(Seat No-111)
341	13023/2020	07.02.2020	ABLAPL - 918/2020	S K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-111)
342	13024/2020	07.02.2020	WP (C) - 28770/2019	B. MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-06			(Seat No-111)
343	13025/2020	07.02.2020	ABLAPL - 917/2020	S K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-111)
344	13026/2020	07.02.2020	WP (C) - 3043/2020	M/S. SUBRATA KUMAR MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Seat No-111)
345	13027/2020	07.02.2020	ABLAPL - 916/2020	S K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-111)
346	13028/2020	07.02.2020	CRLMP-762/2018	N. ROUT	C.O.	COURT NO. 9	Order Dtd. 2020-02-06			(Seat No-111)
347	13029/2020	07.02.2020	WP (C) - 3043/2020	J.R. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Seat No-111)
348	13030/2020	07.02.2020	ABLAPL - 914/2020	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-111)
349	13031/2020	07.02.2020	CRLA-543/2018	R.K. MALLICK	C.O.	COURT NO. 10	Order Dtd. 2020-02-05		CRIMINAL APPEAL	(Seat No-5)
350	13032/2020	07.02.2020	ABLAPL - 912/20	A M DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-

			20							5)
35 1	13033/ 2020	07.02.2 020	WP (C) - 2195/2 020	K. MANDAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No- 5)
35 2	13034/ 2020	07.02.2 020	ABLAPL - 908/20 20	JANMEJAY PARIDA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 5)
35 3	13035/ 2020	07.02.2 020	CRLA- 598/20 18	DIGAMBAR SETHI	C.O.	COURT NO. 10	Order Dtd. 2020-02-05		CRIMI NAL APPEA L	(Se at No- 5)
35 4	13036/ 2020	07.02.2 020	ABLAPL - 18712/ 2019	S. MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-05			(Se at No- 5)
35 5	13037/ 2020	07.02.2 020	WP (C) - 2195/2 020	P. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No- 5)
35 6	13038/ 2020	07.02.2 020	ABLAPL - 906/20 20	SAHADEV MUDULI	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 5)
35 7	13039/ 2020	07.02.2 020	CRLA- 639/20 19	P.K. PATRA, ADV	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 5)
35 8	13040/ 2020	07.02.2 020	ABLAPL - 904/20 20	S PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 5)
35 9	13041/ 2020	07.02.2 020	WA- 422/20 19	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 5)
36 0	13042/ 2020	07.02.2 020	ABLAPL - 894/20 20	R R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 5)
36 1	13043/ 2020	07.02.2 020	WA- 422/20 19	D.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 5)
36 2	13044/ 2020	07.02.2 020	ABLAPL - 891/20 20	MADAN DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 5)
36 3	13045/ 2020	07.02.2 020	WA- 421/20	B. DAS	C.O.	COURT NO.	Order Dtd. 2020-02-06			(Se at

			19			19				No-5)
364	13046/2020	07.02.2020	ABLAPL - 890/2020	S CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-5)
365	13047/2020	07.02.2020	ABLAPL - 889/2020	J C BARAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-5)
366	13048/2020	07.02.2020	WA-421/2019	D.K. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-5)
367	13049/2020	07.02.2020	ABLAPL - 887/2020	A KALASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-5)
368	13050/2020	07.02.2020	WP (C) - 3310/2020	R. CH. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-5)
369	13051/2020	07.02.2020	WP (C) - 3310/2020	B.K.MOHARANA	C.O.	COURT NO. 19	Order Dtd. 2020-02-04			(Se at No-5)
370	13052/2020	07.02.2020	ABLAPL - 880/2020	MAHESH DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-5)
371	13053/2020	07.02.2020	WP (C) - 2560/2020	B. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-5)
372	13054/2020	07.02.2020	ABLAPL - 879/2020	MAHESH DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-5)
373	13055/2020	07.02.2020	WP (C) - 3044/2020	M/S.SUBRATA KUMAR MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-5)
374	13056/2020	07.02.2020	ABLAPL - 878/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-5)
375	13057/2020	07.02.2020	ABLAPL - 18722/2019	JAYADEBA BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-06			(Se at No-5)
37	13058/	07.02.2	ABLAPL	U C JENA	C.O.	COURT	Order Dtd.			(Se

6	2020	020	- 876/20 20			NO. 1	2020-02-06			at No- 5)
37 7	13059/ 2020	07.02.2 020	ABLAPL - 873/20 20	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 5)
37 8	13060/ 2020	07.02.2 020	ABLAPL - 871/20 20	MAHESH DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 5)
37 9	13061/ 2020	07.02.2 020	ABLAPL - 842/20 20	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 5)
38 0	13062/ 2020	07.02.2 020	ABLAPL - 18748/ 2019	NIRANJAN SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-05			(Se at No- 5)
38 1	13063/ 2020	07.02.2 020	ABLAPL - 18839/ 2019	BINDU SAGAR SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-05			(Se at No- 5)
38 2	13064/ 2020	07.02.2 020	ABLAPL - 18894/ 2019	R. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 5)
38 3	13065/ 2020	07.02.2 020	ABLAPL - 18930/ 2019	G. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 5)
38 4	13066/ 2020	07.02.2 020	ABLAPL - 19011/ 2019	B. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-05			(Se at No- 5)
38 5	13067/ 2020	07.02.2 020	ABLAPL - 19046/ 2019	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 5)
38 6	13068/ 2020	07.02.2 020	ABLAPL - 19057/ 2019	ASHISH KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 5)
38 7	13069/ 2020	07.02.2 020	ABLAPL - 19111/ 2019	H. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 5)
38 8	13070/ 2020	07.02.2 020	ABLAPL - 19129/ 2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 5)

389	13071/2020	07.02.2020	ABLAPL - 19144/2019	P. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-5)
390	13072/2020	07.02.2020	BLAPL-138/2020	P. K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Se at No-5)
391	13073/2020	07.02.2020	ABLAPL - 19335/2019	S. K. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-5)
392	13074/2020	07.02.2020	ABLAPL - 19386/2019	S. S. PATTNAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-5)
393	13075/2020	07.02.2020	ABLAPL - 626/2020	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-5)
394	13076/2020	07.02.2020	ABLAPL - 746/2020	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-5)
395	13077/2020	07.02.2020	ABLAPL - 1003/2020	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-5)
396	13078/2020	07.02.2020	ABLAPL - 1001/2020	SUBODHA JENA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-5)
397	13079/2020	07.02.2020	ABLAPL - 996/2020	S.K.BHANJA DEO	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-5)
398	13080/2020	07.02.2020	ABLAPL - 1006/2020	J. MANTRI	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-5)
399	13081/2020	07.02.2020	ABLAPL - 1007/2020	R. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-5)
400	13082/2020	07.02.2020	ABLAPL - 1008/2020	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-5)
401	13083/2020	07.02.2020	ABLAPL - 1013/2	N. K. SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-5)

			020							5)
40 2	13084/ 2020	07.02.2 020	ABLAPL - 1015/2 020	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 5)
40 3	13085/ 2020	07.02.2 020	ABLAPL - 1017/2 020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 5)
40 4	13086/ 2020	07.02.2 020	TRP (C) - 17/201 9	P. K. DAS	C.O.	COURT NO. 17	Order Dtd. 2020-02-05			(Se at No- 5)
40 5	13087/ 2020	07.02.2 020	TRP (C) - 17/201 9	B. K. MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2020-02-05			(Se at No- 5)
40 6	13088/ 2020	07.02.2 020	FAO- 462/20 18	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Se at No- 5)
40 7	13089/ 2020	07.02.2 020	WP (C) - 3840/2 020	J. R. KHUNTIA	C.O.	COURT NO. 22	Order Dtd. 2020-02-04			(Se at No- 5)
40 8	13090/ 2020	07.02.2 020	WP (C) - 3838/2 020	J. R. KHUNTIA	C.O.	COURT NO. 22	Order Dtd. 2020-02-04			(Se at No- 5)
40 9	13091/ 2020	07.02.2 020	WP (C) - 3837/2 020	J. R. KHUNTIA	C.O.	COURT NO. 22	Order Dtd. 2020-02-04			(Se at No- 5)
41 0	13092/ 2020	07.02.2 020	WP (C) - 3835/2 020	J. R. KHUNTIA	C.O.	COURT NO. 22	Order Dtd. 2020-02-04			(Se at No- 5)
41 1	13093/ 2020	07.02.2 020	WP (C) - 3833/2 020	J. R. KHUNTIA	C.O.	COURT NO. 22	Order Dtd. 2020-02-04			(Se at No- 5)
41 2	13094/ 2020	07.02.2 020	WP (C) - 4333/2 020	M. R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Se at No- 5)
41 3	13095/ 2020	07.02.2 020	CONTC- 259/20 20	BIJAYA KUMAR MOHNATY	GENE RAL		Order Dtd. 2020-02-20			(Se at No- 5)
41 4	13096/ 2020	07.02.2 020	CONTC- 258/20	G.C.BARIK	GENE RAL		Order Dtd. 2020-02-20			(Se at

			20							No-5)
415	13097/2020	07.02.2020	WP (C) - 1009/2019	SANTOSH KUMAR BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-111)
416	13098/2020	07.02.2020	WP (C) - 1009/2019	MADAN DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-111)
417	13099/2020	07.02.2020	WP (C) - 1837/2020	T. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-03			(Seat No-111)
418	13100/2020	07.02.2020	BLAPL-524/2020	R.N.PATNAIK	C.O.	COURT NO. 23	Order Dtd. 2020-02-04			(Seat No-111)
419	13101/2020	07.02.2020	CRLA-770/2019	B. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-06			(Seat No-111)
420	13102/2020	07.02.2020	BLAPL-10849/2019	K. C. TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Seat No-111)
421	13103/2020	07.02.2020	BLAPL-10849/2019	DEBENDRA KUMAR SWAIN	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Seat No-111)
422	13104/2020	07.02.2020	BLAPL-585/2020	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Seat No-111)
423	13105/2020	07.02.2020	CRLA-678/2019	C. R. KAR	C.O.	COURT NO. 2	Order Dtd. 2020-02-05			(Seat No-111)
424	13106/2020	07.02.2020	ABLAPL	P. L.	C.O.	COURT	Order Dtd.			(Seat No-111)

4	2020	020	- 825/20 20	MISHRA		NO. 1	2020-02-05			at No- 111)
42 5	13107/ 2020	07.02.2 020	ABLAPL - 825/20 20	A. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 111)
42 6	13108/ 2020	07.02.2 020	ABLAPL - 816/20 20	JYOTI RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 111)
42 7	13109/ 2020	07.02.2 020	CRLMP- 179/20 20	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No- 111)
42 8	13110/ 2020	07.02.2 020	CRLMP- 1360/2 019	S. C. DAS	C.O.	COURT NO. 17	Order Dtd. 2020-02-06			(Se at No- 111)
42 9	13111/ 2020	07.02.2 020	CRLMP- 44/201 9	S. K. TRIPATHY	C.O.	COURT NO. 9	Order Dtd. 2020-02-06			(Se at No- 111)
43 0	13112/ 2020	07.02.2 020	WP (C) - 2918/2 020	P. L. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-02-03		WRIT BRANC H-7	(Se at No- 18)
43 1	13113/ 2020	07.02.2 020	WP (C) - 21312/ 2019	A. MISHRA	GENE RAL		Order Dtd. 2019-12-17			(Se at No- 18)
43 2	13114/ 2020	07.02.2 020	BLAPL- 591/20 20	N. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Se at No- 18)
43 3	13115/ 2020	07.02.2 020	BLAPL- 590/20 20	N. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Se at No- 18)
43 4	13116/ 2020	07.02.2 020	BLAPL- 589/20 20	N. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Se at No- 18)
43 5	13117/ 2020	07.02.2 020	BLAPL- 588/20 20	N. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Se at No-

										18)
43	13118/2020	07.02.2020	BLAPL-599/2020	ARJUN CH BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Se at No-18)
43	13119/2020	07.02.2020	BLAPL-433/2020	B DAS	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Se at No-18)
43	13120/2020	07.02.2020	BLAPL-206/2020	P K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Se at No-18)
43	13121/2020	07.02.2020	BLAPL-144/2020	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Se at No-18)
44	13122/2020	07.02.2020	WP (C) - 1419/2020	S. MOHARANA	GENERAL		Order Dtd. 2020-02-04			(Se at No-18)
44	13123/2020	07.02.2020	WP (C) - 977/2020	M. DAS	GENERAL		Order Dtd. 2020-01-27			(Se at No-18)
44	13124/2020	07.02.2020	BLAPL-132/2020	M K PANI	C.O.	COURT NO. 23	Order Dtd. 2020-02-05			(Se at No-18)
44	13125/2020	07.02.2020	WP (C) - 24597/2019	B. MOHAPATRA	GENERAL		Order Dtd. 2020-02-03			(Se at No-18)
44	13126/2020	07.02.2020	BLAPL-5455/2019	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-18)
44	13127/2020	07.02.2020	WP (C) - 28958/2019	S. C. SAHOO	GENERAL		Order Dtd. 2020-01-10			(Se at No-18)
44	13128/2020	07.02.2020	BLAPL-5556/2019	T R DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-18)
44	13129/2020	07.02.2020	WP (C) - 15433/2012	P. K. MISHRA	GENERAL		Order Dtd. 2013-04-24		WRIT BRANCH-1	(Se at No-4)
44	13130/2020	07.02.2020	WP (C) - 7742/2	K. N. SAHOO	GENERAL		Order Dtd. 2016-05-05		WRIT BRANCH	(Se at

			016						H-6	No-35)
44	13131/9	2020	07.02.2020	WP (C) - 12205/2009	N. K. ROUT	GENERAL		Order Dtd. 2018-12-17	WRIT BRANCH-2	(Seat No-7)
45	13132/0	2020	07.02.2020	WP (C) - 14242/2019	M/S.SURYA NARAYAN DAS	GENERAL		Order Dtd. 2019-10-31		(Seat No-7)
45	13133/1	2020	07.02.2020	WP (C) - 2073/2020	S. K. SAHOO	GENERAL		Order Dtd. 2020-01-28		(Seat No-7)
45	13134/2	2020	07.02.2020	WP (C) - 24162/2019	M. K. RANA	GENERAL		Order Dtd. 2020-01-03		(Seat No-7)
45	13135/3	2020	07.02.2020	WP (C) - 1868/2016	M. K. RANA	GENERAL		Order Dtd. 2020-02-06		(Seat No-7)
45	13136/4	2020	07.02.2020	WP (C) - 6535/2011	M. K. RANA	GENERAL		Order Dtd. 2015-03-25	WRIT BRANCH-4	(Seat No-38)
45	13137/5	2020	07.02.2020	WP (C) - 14574/2016	M. K. RANA	GENERAL		Order Dtd. 2020-02-04		(Seat No-38)
45	13138/6	2020	07.02.2020	WP (C) - 14917/2019	M. K. RANA	GENERAL		Order Dtd. 2020-02-04		(Seat No-38)
45	13139/7	2020	07.02.2020	WP (C) - 17118/2019	M. K. RANA	GENERAL		Order Dtd. 2019-09-24		(Seat No-38)
45	13140/8	2020	07.02.2020	WP (C) - 3870/2020	M. K. RANA	GENERAL		Order Dtd. 2020-02-05		(Seat No-38)
45	13141/9	2020	07.02.2020	WP (C) - 4902/2015	J. SAHOO	GENERAL		Order Dtd. 2016-02-02	WRIT BRANCH-1	(Seat No-30)
46	13142/0	2020	07.02.2020	OJC-6508/2002	J. SAHOO	GENERAL		Order Dtd. 2018-05-02	WRIT BRANCH-7	(Seat No-10)
46	13143/		07.02.2020	WP (C) -	J. SAHOO	GENE		Order Dtd.	WRIT	(Se

1	2020	020	22464/ 2018		RAL		2019-01-24		BRANC H-6	at No- 36)
46 2	13144/ 2020	07.02.2 020	WP (C) - 2269/2 004	J. SAHOO	GENE RAL		Order Dtd. 2018-12-06		WRIT BRANC H-8	(Se at No- 29)
46 3	13145/ 2020	07.02.2 020	WP (C) - 14966/ 2009	P. K. LENKA	GENE RAL		Order Dtd. 2009-11-05		WRIT BRANC H-8	(Se at No- 39)
46 4	13146/ 2020	07.02.2 020	WP (C) - 16487/ 2006	P. K. LENKA	GENE RAL		Order Dtd. 2008-11-27		WRIT BRANC H-8	(Se at No- 29)
46 5	13147/ 2020	07.02.2 020	ABLAPL - 979/20 20	P.S.DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31			(Se at No- 29)
46 6	13148/ 2020	07.02.2 020	ABLAPL - 976/20 20	P. S. DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31			(Se at No- 29)
46 7	13149/ 2020	07.02.2 020	WP (C) - 2045/2 015	S. S. SAHU	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 29)
46 8	13150/ 2020	07.02.2 020	CRLMC- 727/20 15	P. JENA	GENE RAL		Order Dtd. 2019-12-05			(Se at No- 29)
46 9	13151/ 2020	07.02.2 020	WP (C) - 3427/2 020	M. K. PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No- 29)
47 0	13152/ 2020	07.02.2 020	WP (C) - 4245/2 020	M. K. RANA	GENE RAL		Order Dtd. 2020-02-05			(Se at No- 29)
47 1	13153/ 2020	07.02.2 020	WP (C) - 3704/2 020	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No- 29)
47 2	13154/ 2020	07.02.2 020	WP (C) - 4010/2 020	M. K. RANA	GENE RAL		Order Dtd. 2020-02-05			(Se at No- 29)
47 3	13155/ 2020	07.02.2 020	WP (C) - 3738/2 020	M/S. GOPAL PRASAD JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No- 29)

47 4	13156/ 2020	07.02.2 020	WP (C) - 1618/2 020	SUNIL KRUSHNA DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No- 29)
47 5	13157/ 2020	07.02.2 020	WP (C) - 19085/ 2019	M/S.JAGANN ATH KAMILA	C.O.	DR (J)	Order Dtd. 2020-02-06			(Se at No- 29)
47 6	13158/ 2020	07.02.2 020	WP (C) - 1937/2 020	M. K. RANA	GENE RAL		Order Dtd. 2020-02-04			(Se at No- 29)
47 7	13159/ 2020	07.02.2 020	WP (C) - 19084/ 2019	M/S.JAGANN ATH KAMILA	C.O.	DR (J)	Order Dtd. 2020-02-06			(Se at No- 29)
47 8	13160/ 2020	07.02.2 020	WP (C) - 26081/ 2017	TOFAN PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No- 29)
47 9	13161/ 2020	07.02.2 020	CRLMP- 170/20 20	B. K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No- 29)
48 0	13162/ 2020	07.02.2 020	WP (C) - 21195/ 2016	J. LENKA	C.O.	COURT NO. 7	Order Dtd. 2020-02-03			(Se at No- 29)
48 1	13163/ 2020	07.02.2 020	CRLMP- 149/20 20	P. K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No- 29)
48 2	13164/ 2020	07.02.2 020	WP (C) - 759/20 14	M. K. RANA	GENE RAL		Order Dtd. 2019-12-02			(Se at No- 29)
48 3	13165/ 2020	07.02.2 020	ABLAPL - 883/20 20	SAROJ KUMAR DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 29)
48 4	13166/ 2020	07.02.2 020	CRLMP- 150/20 20	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No- 29)
48 5	13167/ 2020	07.02.2 020	WP (C) - 2759/2 020	H JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No- 29)
48 6	13168/ 2020	07.02.2 020	CRLMP- 151/20 20	SOMANATH BARDHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No-

										29)
487	13169/2020	07.02.2020	CRLMP-159/2020	R. K. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No-29)
488	13170/2020	07.02.2020	CRLMP-66/2020	K K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-29)
489	13171/2020	07.02.2020	CRLMP-128/2020	R. B. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No-29)
490	13172/2020	07.02.2020	CRLMP-85/2020	B K SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-04			(Se at No-29)
491	13173/2020	07.02.2020	CRLMP-165/2020	B.M.SARANG I	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No-29)
492	13174/2020	07.02.2020	CRREV-675/2001	B. R. MISHRA	GENERAL		Order Dtd. 2011-08-16		CRIMINAL REVISION	(Se at No-2)
493	13175/2020	07.02.2020	CRLMP-164/2020	B.M.SARANG I	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No-2)
494	13176/2020	07.02.2020	CRLMP-134/2020	S C DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No-2)
495	13177/2020	07.02.2020	BLAPL-10503/2019	H K PATRA	C.O.	COURT NO. 23	Order Dtd. 2020-02-06			(Se at No-2)
496	13178/2020	07.02.2020	WP (C) - 4217/2016	M. K. RANA	GENERAL		Order Dtd. 2020-02-04			(Se at No-2)
497	13179/2020	07.02.2020	WP (C) - 1353/2020	M. K. RANA	GENERAL		Order Dtd. 2020-02-03			(Se at No-2)
498	13180/2020	07.02.2020	WP (C) - 1419/2020	S MOHARANA	C.O.	COURT NO. 7	Order Dtd. 2020-02-04			(Se at No-2)
499	13181/2020	07.02.2020	WP (C) - 8881/2	A MOHANTY	C.O.	COURT NO.	Order Dtd. 2020-02-06			(Se at

			019			22				No-2)
500	13182/2020	07.02.2020	WP (C) - 3658/2020	L D SAHU	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-2)
501	13183/2020	07.02.2020	CRLA-765/2017	M/S.AKSHAY A KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-05		CRIMINAL APPEAL	(Se at No-2)
502	13184/2020	07.02.2020	WP (C) - 3658/2020	A NANDA	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-2)
503	13185/2020	07.02.2020	CRLA-243/2017	B. B. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2020-02-05		CRIMINAL APPEAL	(Se at No-2)
504	13186/2020	07.02.2020	TRP (C) - 166/2017	S. B. DAS	C.O.	COURT NO. 17	Order Dtd. 2019-02-06			(Se at No-2)
505	13187/2020	07.02.2020	ABLAPL - 2140/2019	B DAS	C.O.	COURT NO. 7	Order Dtd. 2020-02-06		CRIMINAL MISC-2	(Se at No-16)
506	13188/2020	07.02.2020	WP (C) - 2827/2020	M. K. RANA	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH (DIVISION BENCH)	(Se at No-105)
507	13189/2020	07.02.2020	TRP (C) - 166/2017	TOFAN PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2019-02-06			(Se at No-105)
508	13190/2020	07.02.2020	WP (C) - 3258/2016	M. K. RANA	GENERAL		Order Dtd. 2020-02-03			(Se at No-105)
509	13191/2020	07.02.2020	TRP (C) - 32/2020	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-105)
510	13192/2020	07.02.2020	WP (C) - 8002/2013	M. K. RANA	GENERAL		Order Dtd. 2019-12-18			(Se at No-105)

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51 1	13193/ 2020	07.02.2 020	TRP (C) - 19/202 0	B DAS	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No- 105)
51 2	13194/ 2020	07.02.2 020	LAA- 89/201 8	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-02-06	FIRST APPEA L	(Se at No- 4)	
51 3	13195/ 2020	07.02.2 020	OJC- 14942/ 1999	P. K. MOHANTY	GENE RAL		Order Dtd. 2009-04-15	WRIT BRANC H-7	(Se at No- 44)	
51 4	13196/ 2020	07.02.2 020	WA- 208/20 08	M.K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2020-01-29	M.J.C .	(Se at No- 1)	
51 5	13197/ 2020	07.02.2 020	OJC- 8743/2 000	B. C. PANDA	GENE RAL		Order Dtd. 2000-09-26	WRIT BRANC H-2	(Se at No- 9)	
51 6	13198/ 2020	07.02.2 020	RVWPET - 59/201 0	K.K. MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-29		(Se at No- 9)	
51 7	13199/ 2020	07.02.2 020	MACA- 1145/2 014	K C NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-06		(Se at No- 9)	
51 8	13200/ 2020	07.02.2 020	OJC- 5687/1 995	J. R. KHUNTIA	GENE RAL		Order Dtd. 1995-01-03	WRIT BRANC H-7	(Se at No- 10)	
51 9	13201/ 2020	07.02.2 020	MACA- 377/20 17	SARAT SWAIN	C.O.		Order Dtd. 2020-02-06		(Se at No- 10)	
52 0	13202/ 2020	07.02.2 020	MACA- 377/20 17	S. K. MOHANTY	C.O.		Order Dtd. 2020-02-06		(Se at No- 10)	
52 1	13203/ 2020	07.02.2 020	RVWPET - 63/201 0	K.K. MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-29		(Se at No- 10)	
52 2	13204/ 2020	07.02.2 020	MACA- 1145/2 014	K C NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-06		(Se at No- 10)	
52	13205/ 2020	07.02.2	ABLAPL	SRINIBAS	C.O.	COURT	Order Dtd.		(Se	

3	2020	020	- 936/20 20	MOHANTY		NO. 1	2020-02-06			at No- 10)
52 4	13206/ 2020	07.02.2 020	ABLAPL - 949/20 20	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 10)
52 5	13207/ 2020	07.02.2 020	CRLMP- 57/202 0	K.C. NAYAK	GENE RAL		Order Dtd. 2020-02-03			(Se at No- 10)
52 6	13208/ 2020	07.02.2 020	ABLAPL - 13421/ 2019	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2020-02-04		CRMIN AL MISC- 2	(Se at No- 13)
52 7	13209/ 2020	07.02.2 020	MACA- 751/20 18	D K DEHURY	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No- 13)
52 8	13210/ 2020	07.02.2 020	CRLMP- 1235/2 018	M.K. PRADHAN	GENE RAL		Order Dtd. 2020-01-27			(Se at No- 13)
52 9	13211/ 2020	07.02.2 020	ABLAPL - 14556/ 2019	R.CH. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No- 13)
53 0	13212/ 2020	07.02.2 020	MACA- 751/20 18	R P BHAGAT	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No- 13)
53 1	13213/ 2020	07.02.2 020	CRLMP- 1708/2 019	M. K. PRADHAN	GENE RAL		Order Dtd. 2020-01-27			(Se at No- 13)
53 2	13214/ 2020	07.02.2 020	ABLAPL - 15167/ 2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No- 13)
53 3	13215/ 2020	07.02.2 020	CMP- 1382/2 019	A K ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No- 13)
53 4	13216/ 2020	07.02.2 020	CONTC- 180/20 17	S. K. SAHU	GENE RAL		Order Dtd. 2019-01-10		CONTE MPT	(Se at No- 2)
53 5	13217/ 2020	07.02.2 020	ABLAPL - 665/20 20	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No- 2)

536	13218/2020	07.02.2020	ABLAPL - 10485/2019	A. K. BISWAL	GENERAL		Order Dtd. 2019-11-16			(Seat No-2)
537	13219/2020	07.02.2020	ABLAPL - 666/2020	P.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Seat No-2)
538	13220/2020	07.02.2020	ABLAPL - 18300/2016	P. K. MISHRA	GENERAL		Order Dtd. 2017-09-06		CRIMINAL MISC-3	(Seat No-14)
539	13221/2020	07.02.2020	ABLAPL - 676/2020	B.N. SATAPATHY	C.O.	DR (J)	Order Dtd. 2020-02-05			(Seat No-14)
540	13222/2020	07.02.2020	ABLAPL - 875/2020	B. SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-14)
541	13223/2020	07.02.2020	ABLAPL - 877/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-14)
542	13224/2020	07.02.2020	MACA-882/2018	D K DEHURY	C.O.	DR (J)	Order Dtd. 2020-02-06			(Seat No-14)
543	13225/2020	07.02.2020	BLAPL-3566/2014	B. K. NAYAK	GENERAL		Order Dtd. 2014-04-02		CRIMINAL MISC-3	(Seat No-9)
544	13226/2020	07.02.2020	ABLAPL - 886/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-9)
545	13227/2020	07.02.2020	ABLAPL - 5333/2015	B.K. NAYAK	GENERAL		Order Dtd. 2015-07-02		CRIMINAL MISC-3	(Seat No-3)
546	13228/2020	07.02.2020	CRLMC-3534/2019	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-3)
547	13229/2020	07.02.2020	RVWPET - 151/2013	M. K. RANA	GENERAL		Order Dtd. 2020-02-05			(Seat No-3)
548	13230/2020	07.02.2020	CRLMC-3553/2019	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-3)

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549	13231/2020	07.02.2020	RVWPET - 123/2013	M. K. RANA	GENERAL			Order Dtd. 2020-02-05		(Seat No-3)
550	13232/2020	07.02.2020	CRLMC-3555/2019	S. BARIK	C.O.	COURT NO. 1		Order Dtd. 2020-02-06		(Seat No-3)
551	13233/2020	07.02.2020	CRLMC-148/2019	A K MOHANTY	C.O.	COURT NO. 2 OLD		Order Dtd. 2020-02-06	CRMINAL MISC-2	(Seat No-16)
552	13234/2020	07.02.2020	FA-82/1999	M. K. RANA	GENERAL			Order Dtd. 2014-10-30	FIRST APPEAL	(Seat No-7)
553	13235/2020	07.02.2020	CRLMC-3556/2019	S. BARIK	C.O.	COURT NO. 1		Order Dtd. 2020-02-06		(Seat No-7)
554	13236/2020	07.02.2020	CRLMC-2937/2019	S. C. SAHOO	GENERAL			Order Dtd. 2020-01-06		(Seat No-7)
555	13237/2020	07.02.2020	CRLMC-3557/2019	S. BARIK	C.O.	COURT NO. 1		Order Dtd. 2020-02-06		(Seat No-7)
556	13238/2020	07.02.2020	MACA-432/2006	T. K. BISWAL	GENERAL			Order Dtd. 2019-01-16	MISC. APPEAL SEC.	(Seat No-3)
557	13239/2020	07.02.2020	CONTC-300/2020	M R ROUTRAY	C.O.	COURT NO. 22		Order Dtd. 2020-02-06		(Seat No-3)
558	13240/2020	07.02.2020	CRLMC-3558/2019	S. BARIK	C.O.	COURT NO. 1		Order Dtd. 2020-02-06		(Seat No-3)
559	13241/2020	07.02.2020	SA-219/1990	S. K. SAHOO	GENERAL			Order Dtd. 1990-03-25	SECOND APPEAL	(Seat No-2)
560	13242/2020	07.02.2020	CONTC-2836/2019	P C DAS	C.O.	COURT NO. 22		Order Dtd. 2020-02-06		(Seat No-2)
561	13243/2020	07.02.2020	FAO-221/20	K. C. NAYAK	GENERAL			Order Dtd. 2006-11-02	MISC. APPEAL	(Seat No-2)

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56 2	13244/ 2020	07.02.2 020	CRLMC- 3559/2 019	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 1)
56 3	13245/ 2020	07.02.2 020	CONTC- 2835/2 019	P C DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No- 1)
56 4	13246/ 2020	07.02.2 020	CRLMC- 3569/2 019	SARAT DASH	C.O.	COURT NO. 3	Order Dtd. 2020-01-10			(Se at No- 1)
56 5	13247/ 2020	07.02.2 020	WP (C) - 1779/2 003	N K MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-02-06		WRIT BRANC H-4	(Se at No- 19)
56 6	13248/ 2020	07.02.2 020	WP (C) - 9117/2 015	SURENDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No- 19)
56 7	13249/ 2020	07.02.2 020	WP (C) - 2282/2 013	B.R. SENAPATI	C.O.	IN CHAMB ERS	Order Dtd. 2020-02-04			(Se at No- 19)
56 8	13250/ 2020	07.02.2 020	ABLAPL - 1024/2 020	ASUTOSH TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 19)
56 9	13251/ 2020	07.02.2 020	WP (C) - 2282/2 013	M.R. SAHOO	C.O.	IN CHAMB ERS	Order Dtd. 2020-02-04			(Se at No- 19)
57 0	13252/ 2020	07.02.2 020	CRLMC- 192/20 20	B. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No- 19)
57 1	13253/ 2020	07.02.2 020	WP (C) - 2283/2 013	M.R. SAHOO	C.O.	IN CHAMB ERS	Order Dtd. 2020-02-04			(Se at No- 19)
57 2	13254/ 2020	07.02.2 020	WP (C) - 2283/2 013	B.R. SENAPATI	C.O.	IN CHAMB ERS	Order Dtd. 2020-02-04			(Se at No- 19)
57 3	13255/ 2020	07.02.2 020	CRLMC- 3543/2 019	B. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 19)
57	13256/ 2020	07.02.2	WP (C) -	M.R. SAHOO	C.O.	IN	Order Dtd.			(Se

4	2020	020	2284/2013			CHAMBERS	2020-02-04			at No-19)
575	13257/2020	07.02.2020	WP (C) - 2284/2013	B.R. SENAPATI	C.O.	IN CHAMBERS	Order Dtd. 2020-02-04			(Se at No-19)
576	13258/2020	07.02.2020	CRLMC-2226/2016	SAMIR BARIK	C.O.	COURT NO. 2	Order Dtd. 2020-02-06			(Se at No-19)
577	13259/2020	07.02.2020	CRLMC-2362/2018	LAXMIDHAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-19)
578	13260/2020	07.02.2020	CRLMP-146/2020	B. K. PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No-19)
579	13261/2020	07.02.2020	WP (C) - 4182/2020	J.D. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020-02-06		WRIT BRANCH-6	(Se at No-26)
580	13262/2020	07.02.2020	CONTC-363/2020	P.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-26)
581	13263/2020	07.02.2020	WP (C) - 17596/2015	G. C. JENA	C.O.	COURT NO. 17	Order Dtd. 2020-02-06		WRIT BRANCH-5	(Se at No-20)
582	13264/2020	07.02.2020	WP (C) - 14329/2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-02-06			(Se at No-20)
583	13265/2020	07.02.2020	ABLAPL - 896/2020	S. S. PATTNAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-20)
584	13266/2020	07.02.2020	WP (C) - 792/2002	S. P. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-05			(Se at No-20)
585	13267/2020	07.02.2020	ABLAPL - 897/2020	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-20)
586	13268/2020	07.02.2020	ABLAPL - 907/2020	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-20)

587	13269/2020	07.02.2020	WP (C) - 24493/2019	T. R. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-20)
588	13270/2020	07.02.2020	ABLAPL - 931/2020	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-20)
589	13271/2020	07.02.2020	WA-423/2019	BISWAJIT DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-20)
590	13272/2020	07.02.2020	ABLAPL - 892/2020	H. K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-20)
591	13273/2020	07.02.2020	WP (C) - 4072/2020	G. C. JENA	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-20)
592	13274/2020	07.02.2020	WA-423/2019	D.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-20)
593	13275/2020	07.02.2020	ABLAPL - 903/2020	B. N. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-20)
594	13276/2020	07.02.2020	WP (C) - 1427/2020	K. MANDAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-20)
595	13277/2020	07.02.2020	ABLAPL - 958/2020	P. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-20)
596	13278/2020	07.02.2020	WP (C) - 3313/2020	S.K. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-20)
597	13279/2020	07.02.2020	WP (C) - 1833/2020	A. R. MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-20)
598	13280/2020	07.02.2020	ABLAPL - 1002/2020	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-20)
599	13281/2020	07.02.2020	WP (C) - 4067/2020	SAROJ	C.O.	COURT NO. 22	Order Dtd. 2020-02-06		WRIT BRANC H-5	(Se at No-20)

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60	13282/2020	07.02.2020	ABLAPL - 1011/2020	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-47)
60	13283/2020	07.02.2020	WP (C) - 1833/2020	B. M. SARANGI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Seat No-47)
60	13284/2020	07.02.2020	WP (C) - 473/2020	M/S.S.K.BH ANJADEO	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Seat No-47)
60	13285/2020	07.02.2020	WP (C) - 2850/2020	P. K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Seat No-47)
60	13286/2020	07.02.2020	WP (C) - 3696/2020	S.K. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-05			(Seat No-47)
60	13287/2020	07.02.2020	WP (C) - 2844/2020	P. K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Seat No-47)
60	13288/2020	07.02.2020	WP (C) - 4101/2020	J. KAR	C.O.	COURT NO. 22	Order Dtd. 2020-02-06		WRIT BRANCH-6	(Seat No-26)
60	13289/2020	07.02.2020	WP (C) - 2647/2020	J. R. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Seat No-26)
60	13290/2020	07.02.2020	WP (C) - 4084/2020	J. KAR	C.O.	COURT NO. 22	Order Dtd. 2020-02-06		WRIT BRANCH-5	(Seat No-47)
60	13291/2020	07.02.2020	WP (C) - 3875/2020	J. R. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Seat No-47)
61	13292/2020	07.02.2020	ABLAPL - 1012/2020	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Seat No-47)
61	13293/2020	07.02.2020	WP (C) - 4048/2020	M. R. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Seat No-47)
61	13294/2020	07.02.2020	WP (C) - 4036/2020	N.K. ROUT	C.O.	COURT NO.	Order Dtd. 2020-02-06		WRIT BRANCH	(Seat No-47)

			020			22			H-5	No-47)
61	13295/3	07.02.2020	ABLAPL - 1020/2020	ASHOK KUMAR RANA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-47)
61	13296/4	07.02.2020	WP (C) - 4048/2020	P. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-47)
61	13297/5	07.02.2020	WP (C) - 4042/2020	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-06	WRIT BRANC H-5		(Se at No-47)
61	13298/6	07.02.2020	WP (C) - 9890/2015	K. N. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-02-06			(Se at No-47)
61	13299/7	07.02.2020	WP (C) - 21519/2019	K. MANDAL	C.O.	DR (J)	Order Dtd. 2020-02-06			(Se at No-47)
61	13300/8	07.02.2020	WP (C) - 4031/2020	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-06	WRIT BRANC H-5		(Se at No-47)
61	13301/9	07.02.2020	WP (C) - 2718/2019	P. R. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-02-06	WRIT BRANC H-4		(Se at No-19)
62	13302/0	07.02.2020	WP (C) - 21519/2019	N. K. ROUT	C.O.	DR (J)	Order Dtd. 2020-02-06			(Se at No-19)
62	13303/1	07.02.2020	WP (C) - 4368/2020	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-19)
62	13304/2	07.02.2020	WP (C) - 2808/2020	ASHUTOSH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No-19)
62	13305/3	07.02.2020	WP (C) - 3959/2020	S. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-19)
62	13306/4	07.02.2020	WP (C) - 4359/2020	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-19)
62	13307/	07.02.2020	WP (C) -	B. K.	C.O.	COURT	Order Dtd.			(Se

5	2020	020	3959/2 020	DALAI		NO. 19	2020-02-06			at No- 19)
62 6	13308/ 2020	07.02.2 020	WP (C) - 4357/2 020	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No- 19)
62 7	13309/ 2020	07.02.2 020	WP (C) - 4039/2 020	N. K. ROUT	C.O.	COURT NO. 19				(Se at No- 19)
62 8	13310/ 2020	07.02.2 020	WP (C) - 4363/2 020	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No- 19)
62 9	13311/ 2020	07.02.2 020	WP (C) - 352/20 20	BALARAM SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No- 19)
63 0	13312/ 2020	07.02.2 020	WP (C) - 4267/2 020	P.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-06		WRIT BRANC H-7	(Se at No- 5)
63 1	13313/ 2020	07.02.2 020	WA- 426/20 19	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 5)
63 2	13314/ 2020	07.02.2 020	WP (C) - 2825/2 020	P.K. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No- 5)
63 3	13315/ 2020	07.02.2 020	WA- 426/20 19	D. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No- 5)
63 4	13316/ 2020	07.02.2 020	BLAPL- 6819/2 019	P. K. LENKA	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No- 5)
63 5	13317/ 2020	07.02.2 020	WP (C) - 2914/2 020	S.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No- 5)
63 6	13318/ 2020	07.02.2 020	WP (C) - 3311/2 020	S.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No- 5)
63 7	13319/ 2020	07.02.2 020	BLAPL- 6819/2 019	S. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No- 5)

63	13320/2020	07.02.2020	WP (C) - 3558/2020	M/S.S.K.BH ANJADEO	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-5)
63	13321/2020	07.02.2020	WP (C) - 3603/2020	P.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-5)
64	13322/2020	07.02.2020	CRLMC-338/2019	N. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-05		CRMIN AL MISC-2	(Se at No-17)
64	13323/2020	07.02.2020	CMAPL-703/2019	A.K. BHUYAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-17)
64	13324/2020	07.02.2020	WP (C) - 3334/2020	BISWAJIT DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-06		WRIT BRANCH-4	(Se at No-17)
64	13325/2020	07.02.2020	WP (C) - 3607/2020	BASUDEV BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-17)
64	13326/2020	07.02.2020	BLAPL-5870/2019	R. K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-17)
64	13327/2020	07.02.2020	WP (C) - 4097/2020	P. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-04		WRIT BRANCH-5	(Se at No-47)
64	13328/2020	07.02.2020	BLAPL-5870/2019	S. S. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-47)
64	13329/2020	07.02.2020	WP (C) - 3011/2020	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-47)
64	13330/2020	07.02.2020	BLAPL-6043/2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-47)
64	13331/2020	07.02.2020	WP (C) - 3073/2020	P.N. JENA	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-47)
65	13332/2020	07.02.2020	BLAPL-7013/2019	M/S.A.PATT ANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-06			(Se at No-47)

										47)
65 1	13333/ 2020	07.02.2 020	BLAPL- 7102/2 019	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No- 47)
65 2	13334/ 2020	07.02.2 020	WP (C) - 4139/2 014	S. C. DAS	C.O.	COURT NO. 8	Order Dtd. 2020-02-06			(Se at No- 47)
65 3	13335/ 2020	07.02.2 020	WP (C) - 3337/2 020	BISWAJIT DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-06		WRIT BRANC H-4	(Se at No- 17)
65 4	13336/ 2020	07.02.2 020	BLAPL- 7174/2 019	SARADA NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-06			(Se at No- 17)
65 5	13337/ 2020	07.02.2 020	WP (C) - 13478/ 2009	S. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-02-06			(Se at No- 17)
65 6	13338/ 2020	07.02.2 020	WP (C) - 13478/ 2019	L. D. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-10-21			(Se at No- 17)
65 7	13339/ 2020	07.02.2 020	WP (C) - 1820/2 003	S.L. PATNAIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-02-06			(Se at No- 17)
65 8	13340/ 2020	07.02.2 020	WP (C) - 13478/ 2009	M. K. PANI	C.O.	COURT NO. 17	Order Dtd. 2020-02-06			(Se at No- 17)
65 9	13341/ 2020	07.02.2 020	WP (C) - 27381/ 2019	S.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-06		WRIT BRANC H-2	(Se at No- 6)
66 0	13342/ 2020	07.02.2 020	BLAPL- 7206/2 019	NIRANJAN SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-06			(Se at No- 6)
66 1	13343/ 2020	07.02.2 020	WP (C) - 13478/ 2009	B. K. PATI	C.O.	COURT NO. 17	Order Dtd. 2020-02-06			(Se at No- 6)
66 2	13344/ 2020	07.02.2 020	BLAPL- 7322/2 019	NIRANJAN SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-06			(Se at No- 6)
66 3	13345/ 2020	07.02.2 020	WP (C) - 27003/ 019	P. K. PATRA	C.O.	COURT NO.	Order Dtd. 9999-12-31		WRIT BRANC	(Se at

			2019			22			H-7	No-5)
66 4	13346/ 2020	07.02.2 020	BLAPL- 7340/2 019	SARAT DASH	C.O.	COURT NO. 9	Order Dtd. 2020-02-06			(Se at No- 5)
66 5	13347/ 2020	07.02.2 020	WP (C) - 24378/ 2019	R. K. BISOI	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No- 5)
66 6	13348/ 2020	07.02.2 020	WP (C) - 3316/2 020	S.K. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No- 5)
66 7	13349/ 2020	07.02.2 020	BLAPL- 7379/2 019	P. K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No- 5)
66 8	13350/ 2020	07.02.2 020	WP (C) - 2019/2 019	P. K. PATRA	C.O.	COURT NO. 7	Order Dtd. 2019-02-01		WRIT BRANC H-7	(Se at No- 15)
66 9	13351/ 2020	07.02.2 020	WP (C) - 3526/2 020	H.K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No- 15)
67 0	13352/ 2020	07.02.2 020	BLAPL- 7382/2 019	P. K. JENA	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No- 15)
67 1	13353/ 2020	07.02.2 020	WP (C) - 27006/ 2019	P. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No- 15)
67 2	13354/ 2020	07.02.2 020	WP (C) - 3524/2 020	H.K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No- 15)
67 3	13355/ 2020	07.02.2 020	BLAPL- 7519/2 019	NIRANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2020-02-06			(Se at No- 15)
67 4	13356/ 2020	07.02.2 020	WP (C) - 28109/ 2019	N.K.ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No- 15)
67 5	13357/ 2020	07.02.2 020	WP (C) - 1846/2 020	T. BAG	C.O.	COURT NO. 22	Order Dtd. 2020-02-06		WRIT BRANC H-2	(Se at No- 6)
67	13358/ 2020	07.02.2	BLAPL-	A. K.	C.O.	COURT	Order Dtd.			(Se

6	2020	020	7597/2019	MOHANTY		NO. 9	2020-02-06			at No-6)
67	13359/2020	07.02.2020	WP (C) - 27010/2019	P. K. PATRA	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-6)
67	13360/2020	07.02.2020	WP (C) - 14655/2019	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-06			(Se at No-6)
67	13361/2020	07.02.2020	BLAPL-7660/2019	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-6)
68	13362/2020	07.02.2020	WP (C) - 1831/2020	N. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2020-01-27			(Se at No-6)
68	13363/2020	07.02.2020	BLAPL-7662/2019	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No-6)
68	13364/2020	07.02.2020	WP (C) - 15499/2019	S. PATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-6)
68	13365/2020	07.02.2020	BLAPL-8049/2019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-06			(Se at No-6)
68	13366/2020	07.02.2020	WP (C) - 1634/2020	A. K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-06		WRIT BRANCH-8	(Se at No-42)
68	13367/2020	07.02.2020	BLAPL-8497/2019	PRASANJIT BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-06			(Se at No-42)
68	13368/2020	07.02.2020	WP (C) - 2654/2020	P. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-42)
68	13369/2020	07.02.2020	BLAPL-8836/2019	NIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-06			(Se at No-42)
68	13370/2020	07.02.2020	WP (C) - 3340/2020	TOPHAN PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-42)

689	13371/2020	07.02.2020	WP (C) - 2916/2020	S. K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-42)
690	13372/2020	07.02.2020	WP (C) - 2901/2020	A.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-06		WRIT BRANCH-7	(Se at No-18)
691	13373/2020	07.02.2020	WP (C) - 2915/2020	S. K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-18)
692	13374/2020	07.02.2020	WP (C) - 2997/2020	D.BEHERA	C.O.	COURT NO. 22	Order Dtd. 9999-12-31		WRIT BRANCH-7	(Se at No-18)
693	13375/2020	07.02.2020	WP (C) - 4735/2020	P. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Se at No-18)
694	13376/2020	07.02.2020	WP (C) - 4623/2020	P. K. PAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Se at No-18)
695	13377/2020	07.02.2020	WP (C) - 21396/2019	M.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2019-11-15			(Se at No-18)
696	13378/2020	07.02.2020	SA-219/1990	P.C.DAS	GENERAL		Order Dtd. 2017-11-20		SECOND APPEAL	(Se at No-2)
697	13379/2020	07.02.2020	SA-239/2000	Y. DAS	GENERAL		Order Dtd. 2019-10-22			(Se at No-2)
698	13380/2020	07.02.2020	ABLAPL - 1067/2020	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-2)
699	13381/2020	07.02.2020	CRLA-164/2012	S. K. DAS	GENERAL		Order Dtd. 2012-03-23		CRIMINAL APPEAL	(Se at No-4)
700	13382/2020	07.02.2020	CMP-636/2019	P.K.LENKA	GENERAL		Order Dtd. 2020-02-28		WRIT BRANCH-7	(Se at No-44)
701	13383/2020	07.02.2020	ABLAPL - 1066/2	SRINIBAS MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-

			020							44)
70 2	13384/ 2020	07.02.2 020	ABLAPL - 1037/2 020	A. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 44)
70 3	13385/ 2020	07.02.2 020	RSA- 237/20 07	R.M.NAYAK	GENE RAL		Order Dtd. 2016-07-22		SECON D APPEA L	(Se at No- 6)
70 4	13386/ 2020	07.02.2 020	WP (C) - 8311/2 010	H. S.PANDA	GENE RAL		Order Dtd. 2019-08-30			(Se at No- 6)
70 5	13387/ 2020	07.02.2 020	CMAPL- 54/201 9	R.M.NAYAK	GENE RAL		Order Dtd. 9999-12-31		M.J.C .	(Se at No- 3)
70 6	13388/ 2020	07.02.2 020	WP (C) - 4950/2 019	H. S. PANDA	GENE RAL		Order Dtd. 2019-03-20		WRIT BRANC H-7	(Se at No- 44)
70 7	13389/ 2020	07.02.2 020	WP (C) - 4497/2 020	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Se at No- 44)
70 8	13390/ 2020	07.02.2 020	WP (C) - 10146/ 2019	A. K.JATI	GENE RAL		Order Dtd. 2020-02-04			(Se at No- 44)
70 9	13391/ 2020	07.02.2 020	WP (C) - 3493/2 012	J.M.ROUT	GENE RAL		Order Dtd. 2012-12-11		WRIT BRANC H-3	(Se at No- 11)
71 0	13392/ 2020	07.02.2 020	WP (C) - 4495/2 020	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Se at No- 11)
71 1	13393/ 2020	07.02.2 020	WP (C) - 3299/2 020	K. C. SAHOO	GENE RAL		Order Dtd. 9999-12-31		WRIT BRANC H-3	(Se at No- 33)
71 2	13394/ 2020	07.02.2 020	WP (C) - 15349/ 2010	J.M.ROUT	GENE RAL		Order Dtd. 2020-02-19		WRIT BRANC H-7	(Se at No- 15)
71 3	13395/ 2020	07.02.2 020	WP (C) - 4651/2 020	P. N. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-02-07			(Se at No- 15)
71 4	13396/ 2020	07.02.2 020	RVWPET -	J.M.ROUT	GENE RAL		Order Dtd. 2020-02-19		CIVIL REVIS	(Se at

			152/2009						ION	No-1)
715	13397/2020	07.02.2020	WP (C) - 27635/2019	S. DEBATA	GENERAL		Order Dtd. 2019-12-23			(Se at No-1)
716	13398/2020	07.02.2020	TRP (C) - 13/2019	S.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-02-04			(Se at No-1)
717	13399/2020	07.02.2020	CRLMP-1011/2019	S.ROUT	GENERAL		Order Dtd. 2020-02-03			(Se at No-1)
718	13400/2020	07.02.2020	CONTC-1547/2017	S. ROUT	GENERAL		Order Dtd. 2020-02-04			(Se at No-1)
719	13401/2020	07.02.2020	WP (C) - 4618/2020	M. PATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Se at No-1)
720	13402/2020	07.02.2020	WP (C) - 4249/2020	M. PATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-1)
721	13403/2020	07.02.2020	WP (C) - 4251/2020	M. PATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Se at No-1)
722	13404/2020	07.02.2020	BLAPL-4614/2019	H. SUNDARA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-25		CRMIN AL MISC-2	(Se at No-15)
723	13405/2020	07.02.2020	BLAPL-313/2020	B. K. PATI	C.O.	COURT NO. 23	Order Dtd. 2020-02-07			(Se at No-15)
724	13406/2020	07.02.2020	WP (C) - 3919/2020	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2020-02-05		WRIT BRANCH-4	(Se at No-37)
725	13407/2020	07.02.2020	CMP-1299/2019	H. K. PANDA	C.O.	COURT NO. 24	Order Dtd. 2020-02-05			(Se at No-37)
726	13408/2020	07.02.2020	CMP-1299/2019	P. K. ROUTRAY	C.O.	COURT NO. 24	Order Dtd. 2020-02-05			(Se at No-37)